Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 106 of 2014

Dated : 17th March, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Powergrid Corporation of India Ltd .... Appellant(s)
Versus
M/s Central Electricity Regulatory Commission & Ors .... Respondent(s)

Counsel for the Appellant (s)	:	Mr M G Rmachandran Ms. Anushree Bardhan Ms. Poorva Saigal
Counsel for the Respondent (s)	:	Mr.Pradeep Misra for R-2 to R-5 Mr. R B Sharma for R-13 Mr. Rajiv Srivastava for R-10

O R D E R

We have heard Mr. Rajiv Srivastava, learned Counsel for R-10 and also Mr. Pradeep Misra, learned Counsel for R-2 to R-5 today. They have completed their arguments.

We have also heard Mr. M G Ramachandran, learned Counsel for the Respondent in Rejoinder. His arguments are also completed.

J**udgment is Reserved.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

HCJ